

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4489
TO BE ANSWERED ON 19.07.2019

Illegal Trees Cutting and Poaching of Wild Animals

4489. SHRI BALUBHAU *ALIAS* SURESH NARAYAN DHANORKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of large scale illegal cutting of trees and poaching of wild animals in Tadoba Tiger reserve;
- (b) if so, the details of such incidents reported in the last one year and the number of people arrested in such cases;
- (c) whether the Government plans to make stringent rules to stop illegal cutting of trees and poaching; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) & (b) As per information received from the State, no large scale illicit felling or poaching has been reported from the Tadoba-Andhari Tiger Reserve. Due to adequate protection measures, 31 people have been arrested for incidents of illegal felling amounting to 56 cubic meters besides 8 poaching cases including 2 tigers during the last one year.
- (c) & (d) Illegal felling and poaching are being adequately addressed by stringent provisions of the Wildlife (Protection) Act, 1972 as amended in 2006 and the Indian Forest Act, 1927.
